(J.H.C.Sch.1-7) From:

Ambuj Nath

Registrar General High Court of Jharkhand, Ranchi **Coffice-2481449.

Mob.: - 9431115616

FaxNo.0651-2481116.

Dated: .07.2017

To

The Principal District and Sessions Judge,

Pakur.

Sub:

Regarding transfer of Sri Uday Kant Verma, Driver and Sri Bhanu Kumar Bhagat, Process Server, Civil Court,

Pakur.

Sir,

With reference to your letter no. 06(C)/17 dated 19.05.2017 on the subject noted above, I am directed to inform that the Court has been pleased to resolve to transfer Sri Uday Kant Verma, Driver and Sri Bhanu Kumar Bhagat, Process Server, Civil Court, Pakur in the following manner:

S1. No.	Name and designation of the Staff	Present place of posting	New place of posting
1.	Sri Uday Kant Verma, Driver	Civil Court, Pakur	Civil Court, Garhwa
Ź.	Sri Bhanu Kumar Bhagat, Process server	Civil Court, Pakur	Civil Court, Chatra

Yours faithfully,

Sd/- Ambuj Nath
Registrar General

Memo No. 690-691 dated:- 2

dated:- 24.07.17

Copy forwarded to the Principal District and Sessions Judge, Garhwa and Chatra for information and needful.

Registrar General